

ernment's proposal to mobilise resources through open-market borrowings for early completion of this important project.

13.00hrs.

- (iv) **Need to recognise 'Rajbhar' caste to Uttar Pradesh and Bihar as Scheduled Caste**

[*Translation*]

SHRI RAMBADAN (Lalganj): Sir, in most parts of the country, especially the Eastern Uttar Pradesh and Bihar, the condition of 'Rajbhar' castes is quite pitiable from economic and social point of view. Despite their pitiable condition these castes have not been included in the list of Scheduled Castes. As a result of which a sense of frustration and deprivation has engulfed these castes. Time and again they stage demonstrations and rallies in the capital.

The Centre is requested to include these castes in the list of the Scheduled Castes and may provide all the facilities made available to the Scheduled Castes.

- (v) **Need to recognise fishermen and washermen of Andhra Pradesh as Scheduled Tribes**

[*English*]

SHRI G.M.C. BALAYOGI (Amalapuram): In my Constituency, nearly two lakh fishermen face social and economic problems in their daily life. Even after Independence, this community has not been provided with the basic requirements like drinking water roads, hospitals, education to children and a small pucca house, even though Government earn crores of rupees of foreign exchange due to their efforts. The Government of Andhra Pradesh has recommended that the fishermen and washermen communities be included in the list of Scheduled Tribes. The matter was represented by several Members of Parliament. So far, the Government has not taken any initiative in the matter.

Hence I urge upon the Central Government to take immediate and necessary steps for inclusion of these Castes in the list of Scheduled Tribes.

- (vi) **Need to develop Dhenkanal Keonjhar road via kamakhyanagar, Kaliahata, Nudurpuda, Narayanpur into a National Highway**

SHRI K.P. SINGH DEO (Dhenkanal): Mr. Chairman, Sir, I would like to raise the following matters under Rule 377.

An alignment exists between Dhenkanal, Orissa, the district headquarters on National Highway Number 42, only 35 kilometres from the Calcutta-Madras National Highway Number 5 and Keonjhar, Orissa, district headquarters town on the National Highway Number 6, the Calcutta-Bombay Highway, a distance of 135 kilometres.

Dhenkanal-Angul-Talcher on the National Highway Number 42, is fast developing into an industrial area with the establishment of National Aluminium Company, Smelter and Captive Power Plant, the Fertilizer Plant and the NTPC Super Thermal Plant. Similarly, Keonjhar which is in the heart of the iron ore deposits, is gradually developing with the charge Chrome Plant and the proposed second steel plant.

It is therefore, desirable and necessary to develop the road Dhenkanal Kamakhyanagar MDR 28 kilometres Kamakhyanagar Kaliahata via Kankadahad CVR- 39 kilometres. Kaliahata Nudurpuda CVR 48 kilometres, Nudurpuda-Narayan Pur MDR, 12 kilometres, Narayanpur-Keonjhar SH-five kilometres into a National Highway.

Apart from reducing the distance between Dhenkanal industrial area to Keonjhar industrial area by 100 kilometres, it will open up the rich mineral bearing area, comprising Chromite and iron ore. It will also open up for development and economic activity the entire tribal area for tribals, who have been denied the fruits of development even after seven Five Year Plans due to lack of and